

(ii) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report.

[Placed in Library. See No. LT-4318/82]

NOTIFICATION UNDER EMPLOYEE'S PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR) : I beg to lay on the Table a copy of the Employees' Provident Funds (Fourth Amendment) Scheme, 1982 (Hindi and English versions) published in Notification No. G.S.R. 591 in Gazette of India dated the 3rd July, 1982, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library. See No. LT-4319/82]

NOTIFICATIONS UNDER CENTRAL EXCISE RULES AND CUSTOMS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

(1) A copy of Notification No. G.S.R. 503(E) (Hindi and English versions) published in Gazette of India dated the 19th July, 1982 together with an explanatory memorandum exempting fuel-less pumps falling under item No. 8 of the First Schedule to the Central Excise and Salt Act, 1944 from the whole of the Excise Duty leviable thereon, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-4320/82]

(2) A copy of Notification No. G.S.R. 505 (E) (Hindi and English

versions) published in Gazette of India dated the 20th July, 1982 together with an explanatory memorandum making further amendment to Notification No. 132-Customs dated the 2nd July, 1980 so as to add three more products of Nepalese origin found to qualify for preferential entry into India under the Indo-Nepal Treaty of Trade 1978, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-4321/82]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SIXTH REPORT

SHRI G. LAKSHMANAN (Madras North): Sir, I beg to present the Forty-Sixth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON SUBORDINATE LEGISLATION

TWELFTH REPORT

SHRI MOOL CHAND DAGA (Pali): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

MR. SPEAKER: Shri R. Venkataraman.

SHRI A.K. ROY (Dhanbad): Sir, on a point of order... (Interruptions).

MR. SPEAKER: Not like this.

आप लिस कर दे दीजिए ।